

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5118
ANSWERED ON:24.04.2015
POLICY ON VIOLATION OF CONTRACTUAL LIABILITIES
Shetty Shri Gopal Chinayya

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has prepared/proposes to prepare any policy to check the cases of violations of contractual liabilities arising out of the contracts signed between India and foreign companies;
- (b) if so, the details thereof;
- (c) the names of the companies against which such action has been taken during the last three years; and
- (d) the measures taken/proposed to be taken by the Government to check recurrence of such violations in future?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a) to (d): The information is being collected and will be laid on the Table of the House.